

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-25/2007

IN THE MATTER OF:

Vinod Khanna & Ors.

.. PETITIONER

Vs.

M/s. Amritsar Swadeshi Woolen Mills (P) Ltd. & Ors.

.. RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 01.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant

: -

For the Respondents

: Mr. Nahush Jain, Advocate
Mr. Karan Malhotra, Advocate

ORDER

At the request of the Learned Counsel for the parties, the matter is finally adjourned to 08.9.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
01.9.2017